



2026:AHC:25103

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 2342 of 2026

Manoj Kumar Patel

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Harshit Kumar Srivastava, Himanshu Srivastava, Madan Lal Srivastava
Counsel for Respondent(s)	:	C.S.C., Pradeep Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Pursuant to the order passed by this Court, Mr. Manoj Kumar Patel (petitioner) is present before this Court and it is argued by him that he does not want to press the present writ petition.

2. Accordingly, the writ petition is dismissed as not pressed.

(Prakash Padia,J.)

February 5, 2026

Swati